Representation made against Employees of National Insurance Corporation, Darbhanga

25. श्रोमती के श्रार वजया

26. विजयाकुमारी सी: ग्रार ॰

27. यशराज चोपडा

28. योगिता वाली

5395. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) whether any representation, dated 19th December, 1981 had been made to the Chairman, National Insurance Corporation of India, alleging specific instances of totally false travelling allowance bills, false leaving, prosecutions in several criminal cases etc. against some employees of the National Insurance Corporation at Darghanga; and

(b) if so, details thereabout and action taken therein?

कुल

0.01

1.18

5.82

0.44

44.46

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

(b) Allegations have been made against some members of the staff of the National Insurance Company Limited regarding submission of false LTs bill, involvement in criminal cases and irregular appointments.

The case was referred by the Company to the C.B.I. for inquiry and is now being processed departmentally in the light of their report.